

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI.

OA 1792/98

(F)

D New Delhi this the 8th day of April, 1999.

Hon'ble Shri S.R. Adige, Vice Chairman(A)
Hon'ble Smt. Lakshmi Swaminathan, Member(J)

Sh. Avani Kumar Yadav,
S/O Shri Ram Sewak Yadav,
R/O Qr. No. 879, Sector No. 6
R.K. Puram, New Delhi.

.. Applicant

(By Advocate Shri B.L. Babbar)

Versus

Union of India through
the Secretary, Ministry of Defence,
Research & Development Organisation (DRDO)
South Block, New Delhi-11.

The Director,
Defence Institute of Fire Research,
(DIFR),
Brig. S.K. Mazumdar Road, Delhi.

.. Respondents

(By Advocate Shri D.S. Mahendru)

O R D E R (ORAL)

(Hon'ble Shri S.R. Adige, Vice Chairman (A)

Shri Babbar states that the grievances of the applicant
do not survive and prays for permission to withdraw the OA.

2. Prayer is allowed. Accordingly OA is dismissed as withdrawn.

Lakshmi
(Smt. Lakshmi Swaminathan)
Member (J)

17/1
(S.R. Adige)
Vice Chairman (A)

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